Name of the Corporate Debtor: Future Retail Limited; Date of Commencement of CIRP: 20-07-2022; List of Creditors as on: 27-09-2022; Name of IP: Mr. VijayKumar V Iyer; Process Number: 1; Last 5 digitof registration number: 10490

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	23	157805475622	23	144739656382	75.29	0	0	13065819240	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	21	56701404855	21	47510522041	24.71	0	0	9190882814	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	5069	1905468063	0	0	0.00	0	0	1905468063	Annexure 6
7	Operational creditors (Government Dues)	39	178464914	0	0	0.00	0	0	178464914	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1217	30641917423	0	0	0.00	0	0	30641917423	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	691	639830500	0	0	0.00	0	0	639830500	Annexure 9
Total		7060	247872561377	44	192250178423	100.00	0	0	55622382954	